वाणिज्य तथा नागरिक पूर्ति और सहकारिता मंत्री (श्री मोहन धारिया) : (क) और (ख). स्पष्ट रूप से संकेत उन 103 वस्त्र मिलों की ओर है जिनका 1-4-1974 से सरकार ने राष्ट्रीयकरण कर दिया था वे सभी 103 मिले बन्द नहीं पड़ी थी हालांकि वे कुप्रबन्ध वित्तीय साधनों तथा श्रमिक समस्याओं की वजह से कठिनाईयों में फंस गई थी। उन के वित्तीय परिणाम असंतोषजनक थे। गैर सरकारी मिलों के लेखाओं पर नियंत्रण में सुधार लाने के लिये 28-6-1977 को लागत लेखा रिकार्ड (सूती वस्त्र) नियम, 1977 जारी कर दिये गये है जो 1-7-1977 से प्रभावी हैं।

लाख की खपत

3651. **श्री कड़िया मुण्डा :** क्या **वाणिज्य तथा नागरिक पूर्ति और सहकारिता** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने लाख उत्पादक क्षेत्रों से किसानों से लाख खरीदने हेतु लाख का मूल्य निर्धारित कर दिया है; और

(ख) देश में लाख की खपत कितनी है ?

वाणिज्य तथा नागरिक पूर्ति और सहकारिता मंत्री (श्री मोहन धारिया) :

(क) जी नहीं।

(ख) देश में लाख की खपत, लाखदाना तथा चपड़े के रूप में, 1500 से 2000 मै० टन के बीच होने का अनुमान है।

A.P.C. Report on Cotton Support Price

3652. SHRI K. LAKKAPPA: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether Government have studied Agricultural Prices Commission report on cotton support price;

(b) if so, whether Government have accepted all the recommendations; and

(c) if so, the details thereof?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA):(a). Yes, Sir.

(b) and (c). The matter is under consideration.

Taking over of 'Kudrati Manzil' in Tilhat Town of Shahjahanpur

3653. SHRI SURENDER BIKRAM: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) the reasons for which Government have not so far taken over the "Kudrati Manzil" a property worth lakhs of rupees in Tilhat Town of Shahjahanpur District in Uttar Pradesh and the owners of which are three Pakistani nationals;

(b) whether Government propose to take over the entire property including fine from the people who have since been enjoying the benefits of the said property; and

(c) if so, when?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA): (a) to (c). The entire property in question which consists of one house and some land in District Shahjahanpur, was owned by late Shri Qudrat Hussain Khan, who is survived by his widow, 3 sons and 3